ANNEXURE - 2

List of Creditors of Corporate Debtor

Summary of List of claims as on January 22, 2024

Drawn for claims up to February 08, 2024

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Category of creditor	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of	Details in	
	No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	claims under verification	Annexure	Remarks, if any
Secured financial creditors belonging to any class of creditors	100	0	O	0	0	0	0	1	No claims have been received till February 08, 2024
Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	No claims have been received till February 08, 2024
Secured financial creditors (other than financial creditors belonging to any class of creditors)		12,037,512,180	01	4,99,99,00,000 GAU7	0	0	7,03,76,12,180	3	Annexure -3
Unsecured financial creditors (other than financial creditors	1	0	0	REGD. No. 6089 MUNBAI HARASHTRA EXISTY DI. 2028	WID.	0	0	4	No claims have been received till February 08, 2024

Total	01	12,037,512,180	01	4,99,99,00,000	0	D. No. 6089	7,03,76,12,180		
Other creditors, if any, (other than financial creditors and operational creditors)	U	0	0	0	0	O GAUN	0	9	No claims have been received till February 08 2024
Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till February 08, 2024
Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	No claims have been received till February 08, 2024
Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till February 08 2024
Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till February 08 2024
belonging to any class of creditors)									

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